

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 135

(To be answered on the 29th January 2026)

IMPACT OF REVISED PILOT DUTY RULES

135. SHRI VE VAITHILINGAM

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री be pleased to state:-

- (a) whether the Government has taken into consideration comments by international aviation bodies that India's revised pilot-duty rules may be more restrictive than norms followed in other jurisdictions, potentially impacting airline operational flexibility under the Government's safety driven regulatory approach;
- (b) if so, the details of monitoring mechanisms instituted to track the effects of these rules on flight cancellations, delays and network planning and the extent of compliance reporting required from airlines under the direction of the Government; and
- (c) whether the Government proposes to conduct a periodic review of fatigue risk management data and global best practices to ensure that safety standards remain paramount while supporting airline operational efficiency under the Government's balanced civil-aviation policy and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में गज्य मंत्री

(Shri Murlidhar Mohol)

- (a) to (c): The revised pilot duty rules were formulated after studying and comparing FDTL norms of FAA, EASA, Transport Canada and other nations. Further, DGCA has also taken into consideration International Civil Aviation Organisations Standard and Recommended Practises & other International best practices to formulate FDTL norms.

A monitoring mechanism to track flight cancellations delays of network planning has been instituted, wherein all schedule operators are required to submit details to DGCA on a weekly basis.

DGCA has been conducting periodic review of FDTL and Fatigue Risk Management of all schedule operators. Quarterly fatigue reports are being submitted by all schedule operators and analysed by DGCA. A review meeting is also being held under the chairmanship of DG (CA) every quarter to ascertain the effect of fatigue.
